I. Anand Vardhan son/daughter/wife Manvendra Prasad singh aged 28 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as Office Attendant (Bihar Vidhan Sabha) given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

7 5	SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3	
12/2/	(i)	Cash	10,000/-	Nil	Nil	Nil	Nil	
भी आपोक (१३००)	(iii)	Deposits in Banks. Financial Institutions And Non-Banking Financial Companies	SBI-25,000/-	Nil	Nil	Nil	Nil	
-1,		Bonds. Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil	
2076	(iv)	Other financial institutions. NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil	
	(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil	
	(vi)	Jewellery (give details of weight and value)	Nil	Nil	Nil	Nil	Nil	
	(vii)	Other assets,	Nil	Nil	Nil	Nil	Nil	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

SI. No	Description	Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value Houses / Apartments.	Nil	Nil	Nil	Nil	Nil
(iv)	etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

I give herein below the details of my liabilities / over dues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	Constant in
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	TO SHOW THE
	(c) dues to departments dealing with supply of electricity	Nil	er and experience

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	(d) dues to departments dealing with telephones	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil
	(f) Other dues, if any	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No AOHPV3382F
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil
	(iv) Property Tax	Nil

C Personal Detail

GPF/CPF/PRAN No.	:-	M (M/F)							
Gender	:-								
Date of Birth	:-	2 1	0	6	1	9	9	3	[(DD/MM/YYYY)
Class/Group	:-	С			1	(A/I	3/C)		
Cadre	:-	Bihar	Vid	han S	Sabha	Serv	ice		
		(Full N B.S.S.							ninistrative Service. tc.)
Home District		PATNA							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Anan Yardlan

Name of Employee: Anand Vardhan

Designation: Office Attendant

Department: BIHAR VIDHAN SABHA

Note:

Place: PATNA

Date: [1/2/2]

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.